

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)**Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006**

Court No. : 1

Dated :24-04-2023 Time : 10.30

CORAM:

Hon'ble Sh. P Dinesha, Judicial Member**Hon'ble Sh. Vasa Seshagiri Rao, Technical Member**

Sl No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
--------	------------	-----------	------	------------	----------------	---------

MISC. MATTERS

1	ST/MISC/40077/2023	D R Constructions	.Vs.	Commissioner of Central Excise and Service Tax, SALEM	Durairaj S, Adv/DR	FRESH MATTER
---	--------------------	-------------------	------	---	--------------------	--------------

ST/40046/2014

REGULAR MATTERS

2	ST/163/2011	R P P Constructions Pvt Ltd	.Vs.	Commissioner of Central Excise and Service Tax, Salem	VMJ Associates/DR	
3	ST/164/2011	Commissioner of Central Excise and Service Tax, Salem	.Vs.	R P P Constructions P Ltd	DR/VMJ Associates	
4	ST/40769/2013	R P P Selvam Infrastructure Pvt Ltd	.Vs.	Commissioner of Central Excise and Service Tax, SALEM	Niranjan J V/DR	
5	ST/40280/2014	R P P Infra Projects Ltd	.Vs.	Commissioner of Central Excise and Service Tax, SALEM	VMJ Associates/DR	
6	ST/40281/2014	R P P Infra Projects Ltd	.Vs.	Commissioner of Central Excise and Service Tax, SALEM	VMJ Associates/DR	
7	ST/40524/2014	Commissioner of Central Excise and Service Tax, SALEM	.Vs.	RPP Infra Projects Ltd	DR/IP	
8	ST/40525/2014	Commissioner of Central Excise and Service Tax, Salem	.Vs.	Rpp Infra Projects Ltd	DR/IP	
9	ST/42195/2014	R P P Infra Projects Ltd	.Vs.	Commissioner of Central Excise and Service Tax, SALEM	VMJ Associates/DR	
10	ST/42545/2014	Commissioner of Central Excise and Service Tax, SALEM	.Vs.	RPP Infra Projects Ltd	DR/IP	
11	ST/40215/2016	R P P Infra Projects Ltd	.Vs.	Commissioner of Central Excise and Service Tax, SALEM	VMJ Associates/DR	

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)

12	ST/40385/2016	RPP Infra Projects Ltd	. Vs.	Commissioner of Central Excise and Service Tax,SALEM	VMJ Associates/DR	
13	ST/42305/2017	RPP Infra Projects Ltd	. Vs.	Commissioner of Central Excise and Service Tax,SALEM	VMJ Associates/DR	
14	ST/40406/2018	R P P Infra Projectes Ltd	. Vs.	Commisioner of GST&CE(Salem)	VMJ Associates/DR	



Prepared by



Dy/Asst. Registrar (Appeal Bench)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)
Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006

Court No. : 1

Dated :25-04-2023 Time : 10.30

CORAM:

Hon'ble Sh. P Dinesha, Judicial Member

Hon'ble Sh. Vasa Seshagiri Rao, Technical Member

Sl No.	APPEAL NO.	APPELLANT	. Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
REGULAR MATTERS						
1	ST/MISC/40075/2023	Ad2pro Media Solutions Pvt Ltd	. Vs.	Cst Ch - Ii	Gunjan Prabhakaran/DR	A + Misc
	ST/40918/2016					
2	ST/MISC/40076/2023	AD2PRO MEDIA SOLUTIONS PVT LTD	. Vs.	CST Ch - II	Gunjan Prabhakaran/DR	A + Misc
	ST/40919/2016					
3	ST/MISC/40069/2023	Ad2pro Media Solutions Private Limited	. Vs.	CST Ch - II	Gunjan Prabhakaran/DR	A + Misc
	ST/41101/2017					
4	ST/MISC/40070/2023	Ad2pro Media Solutions Private Limited	. Vs.	Cst Ch - Ii	Gunjan Prabhakaran/DR	A + Misc
	ST/41102/2017					
5	ST/MISC/40071/2023	Ad2pro Media Solutions Private Limited	. Vs.	Cst Ch - Ii	Gunjan Prabhakaran/DR	A + Misc
	ST/41103/2017					
6	ST/MISC/40072/2023	Ad2pro Media Solutions Private Limited	. Vs.	Cst Ch - Ii	Gunjan Prabhakaran/DR	A + Misc
	ST/41104/2017					
7	ST/MISC/40073/2023	Ad2pro Media Solutions Private Limited	. Vs.	Cst Ch - Ii	Gunjan Prabhakaran/DR	A + Misc
	ST/41105/2017					
8	ST/MISC/40074/2023	Ad2pro Media Solutions Private Limited	. Vs.	Cst Ch - Ii	SELF/DR	A + Misc
	ST/41106/2017					
9	ST/40175/2017	CST Ch - II	. Vs.	Ad2pro Media Solutions Pvt Ltd	DR/IP	
10	ST/40176/2017	Cst Ch - Ii	. Vs.	Ad2pro Media Solutions Pvt Ltd	DR/IP	
11	ST/40177/2017	Cst Ch - Ii	. Vs.	Ad2pro Media Solutions Pvt Ltd	DR/IP	
12	ST/41629/2013	Alstom T & D India Limited	. Vs.	Commissioner of Service Tax, Service Tax - Chennai	Joseph Prabakar, Adv/DR	

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)

13	ST/41943/2013	Commissioner of Cen.Excise and Service Tax, Ltu Chennai	. Vs.	Chemplast Sanmar Ltd	DR/K. Vaitheeswaran
14	ST/40909/2014	URC Constructions Pvt Ltd	. Vs.	Commissioner of Central Excise and Service Tax,SALEM	K. Vaitheeswaran/DR
15	ST/40955/2014	Green House Promoters Pvt Ltd	. Vs.	Commissioner of GST&CCE (Chennai South)	K. Vaitheeswaran/DR



Prepared By



Dy/Asst. Registrar (Appeal Bench)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)**Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006**

Court No. : 1

Dated :26-04-2023 Time : 10.30

CORAM:

Hon'ble Sh. P Dinesha, Judicial Member**Hon'ble Sh. Vasa Seshagiri Rao, Technical Member**

Sl No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
--------	------------	-----------	------	------------	----------------	---------

REGULAR MATTERS

1	ST/296/2011	State Bank Of India	.Vs.	Commissioner of Service Tax, Chennai	NSS Associates/DR	
2	ST/40683/2013	Hansa Vision Pvt Ltd	.Vs.	Commissioner of Service Tax, - Chennai	K. Vaitheeswaran/D R	
3	ST/40764/2013	Susee Auto Sales And Services Pvt Lintied	.Vs.	Commissioner of Central Excise and Service Tax, Madurai	SELF/DR	
4	ST/41183/2013	Lakshmi Travels	.Vs.	Commissioner of Service Tax, Service Tax - Chennai	Sri Ram & Co./DR	
5	ST/41653/2013	B B C Foundation Ltd	.Vs.	Commissioner of Service Tax, SERVICE TAX - CHENNAI	K. Vaitheeswaran/D R	
6	ST/41670/2013	Commissioner of Service Tax, Service Tax - Chennai	.Vs.	Mgm Entertainments Pvt Ltd	DR/IP	
7	ST/CROSS/42280/2014	Commissioner of Central Excise and Service Tax, Madurai	.Vs.	Dindigul Municipality	DR/IP	
	ST/CROSS/42280/2014					
8	ST/41925/2013	Cp Rajan	.Vs.	Commissioner of Central Excise and Service Tax, Salem	Joseph I Advocate/DR	
9	ST/42286/2013	Intimate Fashions Pvt Ltd	.Vs.	Commissioner of Central Excise and Service Tax, CHENNAI-III	VMJ Associates/DR	
10	ST/42307/2013	International Clearing And Shipping Agency	.Vs.	Commissioner of Service Tax, SERVICE TAX - CHENNAI	K. Vaitheeswaran/D R	
11	ST/42345/2013	Palani Municipality	.Vs.	Commissioner of Central Excise and Service Tax, MADURAI	R A Associates/DR	
12	ST/42451/2013	Core Minerals	.Vs.	Commissioner of GST&CCE (Chennai South)	Swamy Associates/DR	
13	ST/42491/2016	COGNIZANT TECHNOLOGY SOLUTIONS I P LTD	.Vs.	COMMISSIONER OF GST & CE - CHENNAI SOUTH-	SELF/DR	

Prepared By

Dy/Asst. Registrar (Appeal Bench)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)
Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006

Court No. : 1

Dated :27-04-2023 Time : 10.30

CORAM:

Hon'ble Sh. P Dinesha, Judicial Member

Hon'ble Sh. Vasa Seshagiri Rao, Technical Member

Sl No.	APPEAL NO.	APPELLANT	.Vs. RESPONDENT	REPRESENTATIVE	REMARKS
REGULAR MATTERS					
1	ST/622/2010	Aircel Ltd	. Vs. Commissioner of Central Excise and Service Tax, Coimbatore	Lakshmi Kumaran V & Sridharan/DR	
2	ST/623/2010	Aircel Ltd	. Vs. Commissioner of Central Excise and Service Tax, Coimbatore	Lakshmi Kumaran V & Sridharan/DR	
3	ST/40954/2013	Tojo Tyre Retread	. Vs. Tiruchirapalli Ce&st	Jayapalan V Advocate/DR	
4	ST/41480/2013	Thasmi Builders Private Limited	. Vs. Commissioner of Central Excise and Service Tax, Coimbatore	K. Vaitheeswaran/DR	
5	ST/41529/2013	Adroit Urban Developers Private Limited	. Vs. Commissioner of Service Tax, Service Tax - Chennai	K. Vaitheeswaran/DR	
6	ST/41530/2013	Adroit Urban Developers Private Limited	. Vs. Commissioner of Service Tax, Service Tax - Chennai	K. Vaitheeswaran/DR	
7	ST/41593/2013	Commissioner of Central Excise and Service Tax, Tirunelveli	. Vs. Tirunelveli Municipal Corporation	DR/IP	
8	ST/40225/2014	Communissioner Tirunelveli Municipal Corporation	. Vs. Commissioner of Central Excise and Service Tax, TIRUNELVELI	Joseph Prabakar, Adv/DR	
9	ST/40398/2015	Mertho Constructions	. Vs. Commissioner of Central Excise and Service Tax, PONDICHERRY	Viswanathan N/DR	
10	ST/40323/2016	VKC Credit and Forex Services Pvt Ltd	. Vs. CST Ch	K. Vaitheeswaran/DR	
11	ST/40852/2016	Fairmacs Shipping and Transport Services Pvt Ltd	. Vs. CST Ch - I	K. Vaitheeswaran/DR	
12	ST/40853/2016	Fairmacs Shipping And Transport Services Pvt Ltd	. Vs. Cst Ch - I	K. Vaitheeswaran/DR	
13	ST/40626/2017	Fairmacs Shipping and Transport Services P Ltd	. Vs. CST Ch - I	K. Vaitheeswaran/DR	
14	ST/40386/2018	Fairmacs Shipping and Transport Services Pvt Ltd	. Vs. Commissioner of GST&CCE(Chennai North)	K. Vaitheeswaran/DR	
15	ST/40387/2018	Fairmacs Shipping And Transport Services Pvt Ltd	. Vs. Commissioner Of Gst&cce(chennai North)	K. Vaitheeswaran/DR	

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)

16	ST/41979/2016	TIRUCHIRAPALLI CE&ST	. Vs.	Vasan dental Hospitals Private Limited	DR/IP	
17	ST/41583/2017	M Palanisamy	. Vs.	Commissioner of Central Excise and Service Tax,COIMBATORE	Lakshmi Kumaran V & Sridharan/DR	
18	ST/40388/2018	Fairmacs Shipping And Transport Services Pvt Ltd	. Vs.	Commissioner Of Gst&cce(chennai North)	K. Vaitheeswaran/DR	



Prepared by



Dy/Asst. Registrar (Appeal Bench)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)
Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006

Court No. : 1 Dated :28-04-2023 Time : 10.30


CORAM:

Hon'ble Sh. P Dinesha, Judicial Member

Hon'ble Sh. Vasa Seshagiri Rao, Technical Member

Sl No.	APPEAL NO.	APPELLANT	. Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
REGULAR MATTERS						
1	ST/MISC/40062/2023 ST/40378/2013	Commissioner of Central Excise and Service Tax, Tirunelveli	. Vs.	Sterlite Industries India Limited	DR/IP	A + Misc.
2	ST/40206/2013	Wipro Limited	. Vs.	Commissioner of Central Excise and Service Tax, Pondicherry	VMJ Associates/DR	
3	ST/41404/2013	V L C C Health Care Ltd	. Vs.	Commissioner of Service Tax, SERVICE TAX - CHENNAI	Lakshmi Kumaran V & Sridharan/DR	
4	ST/41405/2013	V L C C Health Care Ltd	. Vs.	Commissioner of Service Tax, SERVICE TAX - CHENNAI	Lakshmi Kumaran V & Sridharan/DR	
5	ST/41567/2013	Coxswain Technologies Limited	. Vs.	Commissioner of Service Tax, Service Tax - Chennai	Viswanathan N/DR	
6	ST/42180/2013	Sheela Vimala Rani	. Vs.	Commissioner of Central Excise and Service Tax, MADURAI	Sri Ram & Co./DR	
7	ST/42237/2013	S Gajendran Prop	. Vs.	Tiruchirapalli Ce&st	Lakshmi Kumaran V & Sridharan/DR	
8	ST/42398/2013	Venkatam Construction Engineers	. Vs.	Commissioner of Central Excise and Service Tax, COIMBATORE	IP/DR	
9	ST/42399/2013	Venkatam Construction Engineers	. Vs.	Commissioner of Central Excise and Service Tax, COIMBATORE	IP/DR	
10	ST/41067/2014	V Sathyamoorthy And CO	. Vs.	Commissioner of Central Excise and Service Tax, SALEM	R. Thirumalai, ADv./DR	
11	ST/40810/2017	Royal Sundaram General Insurance Co Ltd	. Vs.	Commissioner of GST&CCE (Chennai South)	Lakshmi Kumaran V & Sridharan/DR	


Prepared by


Dy/Asst. Registrar (Appeal Bench)